

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2084
TO BE ANSWERED ON 04th MARCH, 2020

IMPORT OF PALM OIL FROM INDONESIA

2084. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has decided to import palm oil from Indonesia instead of Malaysia;
- (b) if so, the details on the cost effectiveness and percentage of savings to the exchequer;
- (c) whether the quality of the palm oil so proposed to be imported from Indonesia has been checked and if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

- (a) to (d): There is no prohibition on import of palm oil from any country. Directorate General of Foreign Trade has issued a Notification No. 39/2015-2020 dated 8th January 2020 amending the import policy of Refined Palm Oil (HS 15119010), Refined Palmolein (HS 15119020) and Other (HS 15119090) from 'Free' to 'Restricted'. This notification is applicable on imports from all countries.

There is no restriction on import of Crude Palm Oil at present.
